

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT – II)

Item No. 222

IB-744/ND/2022

IA-6485/2023, IA-6229/2023, IA-04/2024

IN THE MATTER OF:

Advani Pvt. Ltd.

...

Applicant

Versus

Starlit Power Systems Ltd.

...

Respondent

Under Section: 7 of IBC, 2016

Order delivered on 24.04.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Kushal Bansal, Respondent No. 1 in IA.
6229/2023

Adv. Swapnil Gupta, Adv. Abhinav Mishra, in
IA-6229/2023 for R-2 & R-6 & in IA/6485/2023

For the Liq.

: Adv. Lalit Mohan, Adv. Videh Vaish, Adv. Abhay
Gupta, Adv. Aakansha, Adv. Agnivesh Singh ,
Adv. Ankit, Adv. Deepak Kumar, Adv. Vijeta
Tomar, Adv. Bhawna Upadhyay

For the RP

: Ms. Reshma Mittal, RP in person

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 05 pm. Let the matter be listed on 29.04.2024.

Sd/-

(SUBRATA KUMAR DASH)
MEMBER (T)

Sd/-

(ASHOK KUMAR BHARDWAJ)
MEMBER (J)